

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-900/2015

In the matter of :

Maharani Trade (P) Limited & Ors.

....PETITIONER

SECTION :

Under Section 391 & 394

Order delivered on 23.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner

: Mr. P. Nagesh, Advocate

For the Respondent/Cor. Debtor


: -

ORDER

Learned Counsel for the petitioner is present and arguments heard in part.

In continuation of the arguments, the matter is posted on 24.8.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.8.2017